

exceeded their licensed capacity in respect of infant milk food and milk powder. As regards other items manufactured by the company, information is being collected and will be laid on the Table of the House.

Control on Sale and Distribution of Commercial Vehicles

694. SHRI YOGENDRA SHARMA : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have decided to impose control on sale and distribution of commercial vehicles; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) : (a) and (b) Government have issued an order on the 11th January, 1974, called the Commercial Vehicles (Restriction on Resale) Order, 1974 under which no person is allowed to re-sell a commercial vehicle within a period of two years from the date of its original purchase.

Unauthorised Production

695. SHRI J. S. ANAND : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the unrecorded industrial production in the country is over and above 25 per cent of the recorded production; and

(b) if so, the details thereof and the measures being taken to check this?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : (a) and (b) Production in the cottage and household sectors is generally unrecorded, and it is not possible to make precise estimate of the amount of such production. So far as production subject to Central or State excise is concerned, it is the firm policy of the Government to enforce a strict vigilance through inspection procedures, and any violations in this respect are punishable by law.

696". [Transferred to the 10th December, 1974]

'अपना टेलीफोन लगवाइये' योजना के अन्तर्गत टेलीफोन

697. श्री सवाई सिंह सिलोदिया : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) 'अपना टेलीफोन लगवाइये' योजना कितने वर्षों से चालू है ;

(ख) इस योजना के अन्तर्गत अभी तक कितने व्यक्तियों को टेलीफोन की सुविधा दी जा चुकी है ;

(ग) 31 अगस्त, 1974 को उक्त योजना के अर्धीन कितने व्यक्ति प्रतीक्षा सूची में थे ; और

(घ) इन व्यक्तियों को टेलीफोन की सुविधा उपलब्ध न कराने के क्या कारण हैं ?

t[Telephones under "Own your Telephone" Scheme

697. SHRI SAWAJSINGH SISODIA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) since when the scheme "own your telephone" has been in vogue;

(b) the number of persons who have so far been given the telephone facility under the said scheme;

(c) the number of persons who are on the waiting list under the scheme as on 31st August 1974; and

(d) what are the reasons for not extending the telephone facility to these persons ?]

संचार मंत्री (डा० शंकर दयाल शर्मा) : (क) दिसम्बर, 1949 से ।

(ख) 2,83,172

(ग) तारीख 31-3-1974 को 1,64,665 व्यक्तियों के नाम प्रतीक्षा सूची में थे । तारीख 31-8-1974 को यह संख्या क्या थी यह अभी निकाली नहीं गई है ।

(घ) देश में एक्सचेंज उपकरण और भूमिगत केबलों की आम कमी है । उपलब्ध सीमित साधनों से यथासंभव अधिक से अधिक नये टेलीफोन कनेक्शन देने के लिए अतिरिक्त एक्सचेंज क्षमता तथा भूमिगत केबलों की आवश्यकता करने के लिए भरसक प्रयत्न किए जा रहे हैं ।

t[THE MINISTER OF COMMUNICATIONS (Dr. SHANKER DAYAL SHARMA)

(a) Since December, 1949.

(b) 2,83,172.

(c) 1,64,665 as on 31-3-1974; the number as on 31-8-1974 is not yet compiled.

(d) There is a general shortage of exchange equipment and underground cables in the country. Within the available limited resources every effort is being made to arrange for additional exchange capacity and underground cables for providing new telephone connections to the maximum possible extent.]

चलचित्र उद्योग पर तस्करी की गिरफ्तारी का प्रभाव

698. श्री प्रकाशवीर शास्त्री :

श्री बी० पी० नागराज मूर्ति :

श्री बी० रत्नया :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में हाल ही में मुद्दा तस्करी की गिरफ्तारी का चलचित्र उद्योग पर नकारात्मक प्रभाव पड़ा है ;

(ख) क्या चलचित्र निर्माताओं में से कुछ के लिए तस्करी द्वारा धन की व्यवस्था की जा रही थी ; और

(ग) यदि हाँ, तो इस संबंध में क्या कार्यवाही की जा रही है ?

Effect of Smugglers' arrest on Film Industry

698. SHRI PRAKASH VIR SHASTRI :
SHRIB.P. NAGARAJAMURTHY :
SHRI B. RACHAIAH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the film industry has been adversely affected by the recent arrests of top smugglers in the country;

(b) whether some of the film producers are being financed by the smugglers ; and

(c) if so, what action is being taken in the matter ?

सूचना और प्रसारण मन्त्रालय में उप-मन्त्री श्री धर्मवीर सिंह) : सरकार का यह विश्वास है कि तस्करी के विरुद्ध हाल ही में जो कदम लिये गये हैं उनका फिल्म उद्योग सहित सभी आर्थिक क्षेत्रों पर लाभकारी प्रभाव पड़ेगा ।

(ख) सरकार को इस बारे में कोई जानकारी नहीं है
(ग) प्रश्न नहीं उत्पन्न ।

[THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR

SINHA) ; (a) Government believes that recent measures taken against smugglers will have a beneficial effect on all sectors of economy, including the film industry.

(b) Government have no information in this regard.

(c) Does not arise.]

Corruption Charges Against a L. D. C. of the Ministry of Information and Broadcasting

699. SHRI P. K. KUNJACHEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the CBI has investigated the corruption charges against a L. D. C. in the Ministry of Information and Broadcasting who is reported to have earned lakhs of rupees;

(b) if so, what are the details thereof ; and

(c) what action Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) to (c) One case relating to Shri R. K. Puri, Clerk of the Publications Division is at present under investigation of the C. B. I.

Film Trade with Bangla Desh

700. SHRI NIREN GHOSH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Government have refused to give special preference to Bengali films in the film trade with Bangladesh; and

(b) if so, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir. The Trade Agreement between India and Bangladesh provides for import/ export of films to the extent of Rs. 10 lakhs each way, which includes Bengali films as well.

(b) Does not arise.

Notice for Termination of Services of Hindustan Times Editor

701. SHRI KRISHAN KANT :
SHRI PRAKASH VJR SHASTRI :
SHRI RABI RAY :
SHRI LOKANATH MISRA :
SHRI K. P. SINGH DEO :